

(c) the steps taken so far to find out a satisfactory solution to the growing problem.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c) The duties and responsibilities of two Forces i.e., Govt. Railway Police and Railway Protection Force working on the railways are well defined. GRP is responsible for the maintenance of law and order and control of crime in the railway premises including the trains and the RPF is meant for the protection of Railway property including the goods entrusted to the railways for carriage. Both the Forces i.e., GRP and RPF are performing their duties within the frame work of the law. The Railway Reforms Committee has recently examined this matter.

11.50 hrs.

#### PAPERS LAID ON THE TABLE

##### Notification under National Highways Act and Annual Accounts of the Major Port Trusts Act

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAY BHASKARA REDDY): On behalf of my colleague, Shri Z.R. Ansari, I beg to lay on the Table :

- (1) A copy of Notification No. S.O. 803 (E) (Hindi and English versions) published in Gazette of India dated the 11th November, 1983 declaring the Villupuram-Pondicherry link road as a National Highway, under section 10 of the National Highways Act, 1956 [Placed in Library See No. LT-7267/83]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Madras Port Trust for the year 1982-83 and the Audit Report thereon, under subsection (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library See No. LT-7268/83]

Annual Report of and Review on Indian Institute of Management, Ahmedabad, 1982-83, Annual Accounts, etc. of Regional Institute of Technology Jamshedpur for 1981-82, Annual Report etc. of

##### Centre for Cultural Resources and Training New Delhi for 1982-83, etc.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1982-83. [Place in Library See No. LT-7269/83]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur for the year 1981-82 together with Audited Report thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT-7270/83]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1982-83. [Placed in Library See No. LT-7271/83]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Govern-